55

#### Covered area under Radio Network in Orissa

SHRI JAGADISH JANI Will the Minister of INFORMATION AND BROAD CASTING be pleased to state:

- (a) what is the total area in Orissa covered under Radio Network so far;
- (b) whether Government have any propospl to bring the uncovered areas in that State under Radio Network during the Eighth Plan;
- (c) if so, what is the programme of Government in that direction during the financial year 1990-917

THE MINISTER OF INFOR-MATION AND BROADCASTING AND **PARLIAMENTARY** AFFAIRS (SHRI P. UPENDRA): (a) 1,22,600 Sq. Kms. approximately.

(b) and (c) During the 8th Plan (1990-95), the spill over schemes of 7th Plan viz. new radio stations at Baripada, Rourkela, Behrampur, Bolangir and Bhawani-Patna are envisaged to be ready for commissioning during the year 1990-91. Besides, the power of 20 KW MW Transmitter at Jeypore is also expected to be upgraded to 100 KW MW. Some more schemes Orissa State have been included in the draft VIII Plan of AIR, which is till in formulation stage. How-ever, the final inclusion of the schemes in the VIII Plan will depend on availability of funds, relative priorities and approval by the Planning Commission.

### Strike by Workers in Paradeep port

1834. SHRI **JAGADISH** JANI: Will the Minister of SUR FACE TRANSPORT be pleased to

(a) what are the reasons of the frequent strikes by workers in Paradeep Port, Orissa;

- (b) the number of times the workers in that Port were on strike during 1988-89 and 1989-90; and
- (c) the details of the steps taken by Government to fulfil the demands of those workers?

THE MINISTER OF SURFACE TRANSPORT WITH ADDITION-AL CHARGE OF THE MINISTRY OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) to (c) There has not been frequent strikes by workers in Paradip during 1988-89 and 1989-90. However, the employees and workers of Para-dip Port Trust participated in all-Ports strike from 17-4-1989 to 22-4-1989 over the demand for wage revision. It was settled by a Memorandum of Understanding arrived at on 21-4-1989. In addition, the cargo handling workers were on strike from 7-6-1989 to 9-6-1989 in protest against direct delivery of fertilizers from the vessel. In the first shift of 19-8-89, work on vessels was affected due to death of a winchman in an accident. Again in the first shift of 27-8-89, winchmen and signalmen stopped work over a local demand. The demands of local nature are discussed and settled bilateral by discussions/conciliation.

#### Filling up Posts of S.E. (Electric) in all India Radio

1835. SHRI ASHIS SEN: Will the Minister of INFORMATION AND **BROADCASTING** be pleased to state:

(a) whether it is a fact that as per the provisions of notified R/RIs of 1988 the posts of Superintending Engineer (Electric) in C.C.W. All India Radio are to be filled up 100 per cent by promotion failing which by transfer on deputation:

- (b) whether it is also a fact that the said rules were modified vide notification dated 7-4-1989 for filling up the existing vacancy of Superintending Engineer (Electric), Calcutta;
- (c) if so, whether it is a fact that only two officers already working in the organisation at Delhi and Nagpur applied for consideration of appointment on tranfer basis; and
- (d) if so, in what manner the filling up of all the three posts of Superintending Engineer (Elec.) is affected if one of these two officers is selected?

THE MINISTER OF INFOR-MATION AND BROADCASTING AND PARLIAMENTARY AFF-AIRS (SHRI P. UPENDRA) :

- (a) Yes, Sir.
  - (b) Yes, Sir.
  - (c) Yes, Sir.
- (d) If any one of the two deputationists is selected for appointment as Superintending Engineer (Elect.) he will be absorbed permanently in Civil Construction Wing and the consequential vacancy would be filled as per existing Recruitment Rules.

## Filling up Post of S.E. (C) in All India Radio

1836. SHRI ASHIS SEN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that as per the provision of R/Rls the posts of Superintending Engineer (Civil) in C.C.W. All India Radio are to be filled up 100 per cent by promotion failing which by transfer on deputation;
- (b) whether it is also a fact fhat one of the departmental offi-

- cers working in the grade of S.E.(C) became eligible in June 1989 but could not be promoted because of further extension in the deputation periods of the officers in the grade of S.E. (C);
- (c) whether it is also a fact that officers in the grade of Superintending Engineer (Civil) are being extended even beyond 5th year term against the directives of D.P. & T. as well as the provisions of R/Rls; and
- (d) if so, what are the reasons therefor?

THE MINISTER OF INFOR-MATION AND BROADCAST-ING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA) (a) Yes, Sir.

- (b) Executive Engineers (Civil) (not Superintending Engineers, (Civil) are considered for promotion to the grade of Superintending Engineer (Civil). The eligible departmental officer was not promoted to the grade of Superintending Engineer (Civil) due to non-availability of vacancy.
- (c) and (d) Extension of deputation of officers beyond 5th year in any grade, including the grade of Superintending Engineer (Civil), is considered on merits taking into account the exigencies of services and in consultation with Department of Personnel and Training as per the rules.

# Murders and communal incidents in the country

- 1837. SHRI RATNA BAHA-DUR RA1: Will the Minister of HOME AFFAIRS be pleated to state:
- (a) what was the number of murdera that took place in the country during 1989-90, State-wise; and